

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-879(PB)/2020

IN THE MATTER OF:

Penta Travels (India) Pvt. Ltd.
v.
Sare Gurugram Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 23.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant Mr. Gaurav Arora, Adv.

ORDER

Submissions heard. **Orders Reserved.**

sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

23.11.2020
Ritu Sharma